<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 183 OF 2017

Dated: 18th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Damodar Valley Corporation Vs. BSES Rajdhani Power Limited & Ors			Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Ms. Poorva Saigal Mr. Shubham Arya	
Counsel for the Respondent(s)	:	-	

<u>ORDER</u>

List the matter on 21.05.2018.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member

ts/mk